

SHRI RAMESH CHENNITHALA : Sir, It is a very serious issue. The Minister of parliamentary Affairs should react. So many people are being killed in Andhra Pradesh. Every day we hear some Congressmen or the other being killed in Andhra Pradesh. The Minister of Parliamentary Affairs is present here and he should react to this....(Interruptions)

12.22 hrs.

At this stage, Shri Yelliah Nandi and some other hon. Members came and sat on the floor near the Table.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Please be seated. Let me have my say.

(Interruptions)

MR. DEPUTY-SPEAKER : I request the hon. members who are sitting here to go back to their seats.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

(Interruption)

MR. DEPUTY-SPEAKER : Let me speak a few words.

(Interruptions)

MR. DEPUTY-SPEAKER : I request the hon. Members who are sitting here to go back to their seats. First you vacate and then only I can direct the Government.

(Interruptions)

MR. DEPUTY-SPEAKER : First you vacate.

(Interruptions)

MR. DEPUTY-SPEAKER : Gentlemen, I will not allow anybody to speak unless they vacate.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

(Interruptions)*

MR. DEPUTY-SPEAKER : Nobody will be allowed to speak. Even the Minister will not be allowed to speak unless they vacate.

(Interruptions)

12.24 hrs.

At this stage, Dr. Y.S. Raja Sekhara Reddy, Shri Yelliah Nandi and other hon. Members went back to their seats.

MR. DEPUTY-SPEAKER : Please listen to him.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : Now, you please speak.

* Not Recorded.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): The Government has taken note of whatever has been said in the House. My only request to the hon. Members is that we can discuss this issue separately after the lunch break...(Interruptions)

SHRI P. UPENDRA : You just say that Home Minister will make an inquiry into the issue and would report the Matter to the House...(Interruptions)

[Translation]

SHRI KANSHI RAM (Hoshiarpur) : Yesterday, the Bahujan Samajwadi Party had convened a meeting of its state Body, and therefore, our members could not attend the House. A very vital issue relating to our party was discussed in the House yesterday in our absence. A murderous assault was made on Miss Mayawati, the General Secretary of BSP...(Interruptions)

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Why is this issue being raised in the House again ... (Interruptions)

MR. DEPUTY-SPEAKER : You have not heard him. You have jumped to the conclusion without hearing him ... (Interruptions)

SHRI KANSHI RAM : I would like to say only one thing. Yesterday, it was said in this House... (Interruptions)

DR. MURLI MANOHAR JOSHI (Allahabad) : Let Mr. Kanshi Ram ji speak.

[English]

MR. DEPUTY-SPEAKER : Let him has his say.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : please listen for a moment.

SHRI BRIJ BHUSHAN TIWARI : This is a wrong practice.

[Translation]

MR. DEPUTY SPEAKER : You please sit down and listen what he has to say.

[English]

Will you please listen to me?

(Interruptions)

MR. DEPUTY-SPEAKER : Let him speak first.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : This is no way. He has not had his say and you have drawn your own conclusions. Let him speak first.

SHRI KANSHI RAM : Yesterday, it was said here that the state matter would not be discussed in this House. Mr. Deputy Speaker, Uttar Pradesh is under President Rule...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : This is not proper. Please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER : This will not go on record.

(Interruptions)*

[Translation]

SHRI KANSHI RAM : The Uttar Pradesh Budget will be discussed here and passed by this House. This will not create a new precedent. The Budgets of other states are discussed and passed there, but the Budget of a State under Presidents Rule is discussed and passed here in this House. This does not set a new practice ... (Interruptions)

AN HONOURABLE MEMBER : This is the custom of this House.

SHRI KANSHI RAM : The Ramesh Chandra Committee Report should be laid on the Table of this House and discussed here. We had said on the day Shri Deve Gowda sought vote of confidence in this House that their Government would not be able to contain unruly elements... (Interruptions) The Government that encourages anti-social elements. Cannot check these elements. The question of providing encouragement to anti-social elements in Uttar Pradesh is of utmost importance.

Murderous assaults were perpetrated on 2nd June on the Women who was to take up the office of the Chief Minister on the 3rd June and official machinery was used. The person who misused official machinery earlier is misusing it today also under for shelter of United Front Government. I would not like to name him. The officer who managed assault on Mayawati is special secretary in the Ministry of Home Affairs. The machinery under Home Ministry is misused on large scale. Therefore, it is necessary to lay the Report on the Table of this House and discuss it.

Yesterday, we were not present here and it was said that it would create a new precedent. This is not a new practice, it is an old practice. The anti-social elements were getting patronage for a long time and Mayawati was made Chief Minister to contain these elements. It is of paramount importance to discuss this report in this House. I shall make a fervent appeal that the Ramesh Chandra Report be tabled here and some conclusions reached after discussing it.

* Not Recorded.

MR. DEPUTY SPEAKER : I would like to remind that this issue was discussed yesterday also. It was said that it would be a new practice. Whether all the reports of the State will be discussed here? It is not so.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down. Gentleman let me have my say.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Acharia, Please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER : Will you allow me to say a few words?

[Translation]

The state being under President's Rule, I allowed it as a special case. I had said that it would not create a precedent and reports of other states would not be tabled here. It was an exception because the state is under President Rule and the centre is involved and therefore, the report should be tabled here.

(Interruptions)

[English]

DR. MURLI MANOHAR JOSHI : It is an atrocity on a woman and an atrocity on person belonging to Schedule Caste... (Interruptions)

SHRI BASU DEB ACHARIA : Sir, I am an a point of order... (Interruptions)

[Translation]

PROF. RITA VERMA (Dhanbad) : Mr. Deputy Speaker. Sir, I would like to draw the attention of this House towards a very important matter. This is related to the security of railway passengers. The Hon. Railway Minister is sitting here.. (Interruptions) Please listen to me carefully because the issue is related to the safety of hon. Members also... (Interruptions). That is why I want you to listen to me carefully.

Mr. Deputy Speaker, Sir, the office of the Chief Mining Advisor to the Railway council is located at Dhanbad which has been functioning since the East Indian Railway of British period. Its functions are to protect and maintain the rail-tracks running over the mines. There are about 5000 coal mines in the country over which railway lines pass. This office detects whether there is any danger to the railway tract because of underground mining or raging of fire in the mines around 45 metres area on either side of railway sidings. These people penetrate into the mines to do the job by endangering their lives... (Interruptions)